

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL No. 333 of 2018 &
IA Nos. 1593 & 1594 of 2018**

Dated: 3rd December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

ES Sun Power Private Limited & Anr. Appellant(s)
Versus
The Managing Director, Bangalore Electricity Respondent(s)
Supply Company Limited (BESCOM) & Anr.

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.
Mr. Ganpathi Hedge
Mr. Gaurav Mandappa
Mr. Chirag Kher

Counsel for the Respondent(s) : Ms. Sumana Naganand
Mr. Siddhart Kohli
Mr. Mayank for
Mr. Balaji Srinivasan for R.1

ORDER

Admit. Issue notice to the Respondents returnable on 17.12.2018.

Reply to the main appeal may be filed on or before 16.12.2018 with advance copy to the other side.

List the IA No. 1593 of 2018 for hearing on **17.12.2018**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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